

(c) Does not arise.

[English]

**Review of National Policy on Education**

\*69. SHRI INDRAJIT GUPTA:  
SHRI SHANKERSINGH  
VAGHELA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have studied the recommendations contained in Acharya Ramamurti Committee's Report on National Policy on Education;

(b) if so, the details of the recommendations accepted by the Government and the action plan drawn up to implement those recommendations; and

(c) the reasons for not accepting the remaining recommendations?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (c). The National Policy on Education Review Committee chaired by Acharya Ramamurti submitted its Report to the Government on 26 December 1990. Government has decided to seek the advice of Central Advisory Board of Education (CABE) in the matter. The Government will formulate its views after receiving the advice of CABE.

**Allotment of Flats by DDA**

\*70. SHRI R.N. RAKESH:  
SHRI MANIKRAO HODLYA  
GAVIT:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has to yet allotted flats not the applicants who are in the waiting list since 1980;

(b) if so, the reasons therefore;

(c) the number of applicants in the waiting list, category-wise and also the year of their registration;

(d) the time by which flats are likely to be allotted to all the registered applicants; and

(e) the criteria DDA propose to adopt for allotment of flats?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) Yes, Sir.

(b) The balance registrants under various housing schemes could not be allotted flats so far due to constraints of land and in infrastructural services.

(c) (i): Under the New Pattern Scheme floated in 1979 the categorywise details of registrants awaiting allotments are as under:-

<i>Category</i>	<i>No. of registrants awaiting allotment</i>
MIG	22567
LIG	26962
JANTA	7919
	57448